

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 390 OF 2018

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Uttar Bharat Hydro Power Pvt. Ltd **Appellant(s)**

Versus

Uttarakhand Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Ranjitha Ramachandran
Anushree Bardhan
Poorva Saigal
Shubham Arya
Arvind Kumar Dubey

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R-1

ORDER

Rejoinder of First Respondent's reply shall be filed within four weeks.

Respondent No.2 has not appeared till date inspite of service of notice, hence, placed ex parte.

List the matter on **16.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK